GOVERNMENT OF INDIA MINISTRY OF CHEMICALS & FERTILIZERS DEPARTMENT OF FERTILIZERS

LOK SABHA

UNSTARRED QUESTION NO. 1520 TO BE ANSWERED ON 03.05.2016

Fertilizer Rake Points

1520 SHRIMATI JYOTI DHURVE:

Will the Minister of CHEMICALS & FERTILIZERS be pleased to state:

- (a) whether there is a need for strengthening the infrastructure on existing fertilizer rake points in the country;
- (b) if so, the locations at which the establishment of the fertilizer rake points has become necessary, State-wise including Madhya Pradesh;
- (c): whether any time limit has been set for establishing these rake points; and
- (d): if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS

(SHRI HANSRAJ GANGARAM AHIR)

(a) to (d): Yes, Madam. Development, strengthening and improvement of infrastructure of existing rake points is a continuous exercise. At present, 29 works are sanctioned for establishing new rake points meant for all commodities and 45 works are sanctioned for improvement in goods sheds. Rake points are established according to the traffic requirement for loading/ unloading Railway's zone-wise and not state-wise. Works are progressing as per availability of funds due to which no time limit can be fixed.
